

(v) no polling station is located in a place of religious worship. As far as possible, polling stations are located in schools and Government buildings, rest houses, inspection bungalows, etc. Where such buildings are not available private buildings are requisitioned; otherwise temporary structures are erected; and

(vi) no polling station is located in any building belonging to any candidate or any of his sympathisers or any prominent or active member of any of the political parties.

(b) The lists of polling stations have to be published in draft, inviting objections and suggestions from the public, and thereafter to be discussed with party representatives and legislators before finalisation. Changes are made in the final lists only when they are found to be absolutely necessary and in the public interest.

(c) No, Sir.

Retention Price of Steel

1674. **Shri P. C. Borooah:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there has been an increase in the steel retention prices;

(b) if so, to what extent;

(c) whether this increase has affected the subsidised steel supplies to selected export industries; and

(d) if so, to what extent?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b) Steel retention prices have been increased from time to time. The average retention price of steel was approximately Rs. 474.59 per ton for the five year period ending 31-3-1960. A provisional steel retention price of approx. Rs. 520 per ton has been fixed for the period from 1-4-1960 to 31-3-1962 pending receipt of the report of the Tariff Commission.

(c) and (d) There has been no increase in the prices of steel for exporting industries.

Winter Allowances to Teachers of Aided Schools of Manipur

1675. **Shri L. Achaw Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether the hill and winter allowances are being offered for the aided school teachers in the hills of Manipur; and

(b) if so, when these allowances were granted to them?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) Does not arise.

Recruitment of Extra Assistant Commissioners of Manipur

1676. **Shri L. Achew Singh:** Will the Minister of Home Affairs be pleased state:

(a) whether it is a fact that the Union Public Service Commission has raised serious objections to the direct recruitment of two Extra Assistant Commissioners by the Manipur Administration in violation of clear instructions of the Union Public Service Commission; and

(b) if so, action taken by the Government of India in this connection?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) In September, 1960 two posts of Extra Assistant Commissioners were created and as the administration needed these appointments urgently they recruited the officers in anticipation of Union Public Service Commission's approval. The Union Public Service Commission pointed out that even interim short-term recruitment through open advertisement need reference to them. The Administration have accordingly placed a formal requisition with the Commission for regular recruitment to these posts.